

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.206 - IA(Plan) 06 of 2024  
ITEM No.207 – IA/158(AHM)2023  
ITEM No.208 – IA/658(AHM)2023  
ITEM No.209 – IA/1166(AHM)2023  
ITEM No.210 - IA/91(AHM)2024 in  
**C.P.(IB)/9(AHM)2021**

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

Bank of India

.....Applicant

V/s

Shree Rajeshwaranand Paper Mills Ltd

.....Respondent

**Order delivered on: 05/06/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**

**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant/RP : Ms. Nitu Chaturvedi, Adv. a/w. Mr. Aditya Raval, Adv.  
In IA/158(AHM)2023 & IA/1166(AHM)2023  
For SBI & BOI : Ms. M. A Gogia, in IA/658(AHM)2023  
For Respondent : Mr. R Shah, Adv. for Mr. M.N. Marfatia, Adv.  
Mr. Ashit Modi, Adv. for R-2 in IA/158(AHM)2023  
IA/658(AHM)2023 and IA/91(AHM)2024  
Hemali Vora Respondent No. 4 in IA.(Plan)/6(AHM)2024  
For the RP : Mr. Vishal Dave, Adv Mr. Nipun Singhvi, adv. a.w Ms.  
Pragati Tiwari, Adv.& in IA.(Plan)/6(AHM)2024,  
IA/658(AHM)2023 & IA/91(AHM)2024

**ORDER**

**IA(Plan) 06 of 2024, IA/1166(AHM)2023 & IA/91(AHM)2024**

List for further consideration on 28.06.2024.

**IA/158(AHM)2023 & IA/658(AHM)2023**

A leave note is circulated by Ld. Counsel for the SBI.

List for further consideration on 28.06.2024.

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**